

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(27) (27)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/644/2017
NAME OF THE PETITIONER(S) : SAI MARKETING (A PARTNERSHIP FIRM)
NAME OF THE RESPONDENT(S) : INLAND FACILITIES MANAGEMENT PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
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Athiban Vijay
for
Aparajitha

Counsel for
Operational
Creditors

(Signature)

ORDER

Representing counsel for petitioner present and prayed for time to make submissions. Time is enlarged at request. Put up on 05.12.2017.

-sd/-
S Vijayaraghavan
Member (Technical)

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc